

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2397(CHE)/2023

PETITION NUMBER : CP(IB)/1515(CHE)/2018

NAME OF THE APPLICANT : Sanjiv Kumar Gupta

**NAME OF THE RESPONDENT(S) : Commissioner (Industrial Area Local
Authority) & Anr**

**UNDER SECTION : Sec 60(5) & 238 of IBC, 2016 r/w Rule 11 of
NCLT, Rules 2016**

ORDER

On perusal of records, it is observed that the Respondents have not filed their reply. Final opportunity given for the Respondent to file the reply within 2 weeks failing which Respondents would be set ex parte.

Post the Application for hearing on **14.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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